

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

Subject: Office timings/hours of District Courts of Jammu Province.

NOTIFICATION

No. 2104 of 2025/RG/NG-03(I) Dated: 04-07-2025

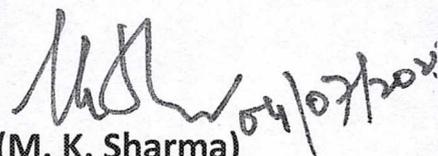
- 1) It is hereby notified for information of all the concerned that w.e.f., 07-07-2025, the District Courts of Jammu Province, shall function, as per the time schedule, notified earlier vide High Court Order No. 1638/NG dated 22-05-2020, which is tabulated as under for ready reference:

District Courts of Jammu Division

Division	Office Timing			Court Timing		
	1 st Session	Break	2 nd Session	1 st Session	Break	2 nd Session
Jammu	09:30 a.m. to 1:00 P.m.	1:00 p.m. to 2:00 p.m.	2:00 p.m. to 04:30 p.m.	10:00 a.m. to 1:00 p.m.	1:00 p.m. to 2:00 p.m.	2:00 p.m. to 04:00 p.m.

- 2) Consequently, the High Court Notification No. 1313 of 2025/RG/NG-03(I) dated 08-04-2025, so far it pertains to timing of District Courts of Jammu Province of UT of Jammu and Kashmir, shall stand withdrawn.

By order.


(M. K. Sharma)

Registrar General (officiating)

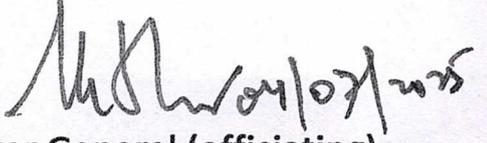
No. 35790-840 of 2025/RG/NG Dated: 04-07-2025

Copy to:

1. Advocate General UT of J&K, Srinagar/Jammu
2. Secretary General, Hon'ble Supreme Court of India, New Delhi
3. Registrar General, High Court of _____
....for information
4. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar for information of His Lordship.
5. Secretary to Hon'ble Mr./Ms. Justice _____
...for information of their Lordship's.
6. Secretary to Government, LJ & PA, UT of J&K, Civil Secretariat, Srinagar/Jammu.
7. Law Secretary, UT of Ladakh, Leh
8. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
9. Director, J&K Judicial Academy, Moominabad, Srinagar
10. Registrar Rules, High Court Main Wing, Srinagar
11. Registrar (Inspection) High Court of J&K and Ladakh, Jammu/Srinagar.
12. Registrar Computers (IT), High Court Main Wing, Srinagar
.....for information

their jurisdiction and also to circulate amongst the President Bar Associations in their respective Jurisdictions.

15. President, Bar Association, High Court of J&K and Ladakh, Jammu/Srinagar.
16. Central project Coordinator (CPC e-Courts), for uploading the same on the official website of the High Court of J&K and Ladakh.
17. Joint Registrar (Judicial/Protocol) High Court of J&K and Ladakh, Jammu/Srinagar.
18. Director Information, Jammu/Srinagar, for information, with the request to publish the same in the news papers having wide circulation in the UTs of J&K and Ladakh.
19. Post Master General, Jammu/Srinagar/Leh/Kargil
20. Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar, for keeping record of the same.
21. Manager, Government Press, Jammu/Srinagar/Leh, for publication in the official Gazette.
22. Notification file.


Registrar General (officiating)